

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:203
ANSWERED ON:01.12.2004
LAYING OF INFORMATION
Singh Shri Prabhunath

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

referring to answer given to Unstarred Nos. 5141, 1241, and 21 dated April 25, 2003, July 29, 2003 and December 2, 2003 and state:

- (a) whether the information has since been laid on the Table of the House;
- (b) if so, the details thereof;
- (c) the action taken thereon; and
- (d) if not, the reasons for the delay and the time by which the said information is likely to be laid on the Table of the House?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) to (d): The issues involved in the questions under reference are being processed in consultation with concerned Departments/agencies etc., and the assurances given would be fulfilled as soon as possible.